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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER

: CP/38/2018

NAME OF THE PETITIONER(S)

: MADHUMITHA KANNAN ADITYAN

NAME OF THE RESPONDENT(S)

: TAMILNADU MERCHANTILE BANK LTD

UNDER SECTION

: 59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SHARANYA VAIDHIYANATHAN
FOR T. POORNAM

COUNSEL FOR THE
RESPONDENT

Sharanya V.
22/02/18

2. H. KARTHEK SESHADRI
V. HARV KUMAR
PR BYW & THAMAY

for petitioner

W/Harv K

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Time is enlarged at request of both counsels to make submissions. Put up on 14.03.2018.

^{-sd-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{-sd-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)